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Title : Motion to consider North-Eastern Areas (Reorganisation) Amendment Bill, 2011(Bill Passed)

MADAM SPEAKER: Now, we shall take up item no. 14. Shri Sushil Kumar Shinde.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): On behalf of Shri Sushil Kumar Shinde, I beg to move:

"That the Bill further to amend the North-Eastern Areas (Reorganisation) Act, 1971, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the North-Eastern Areas (Reorganisation) Act, 1971, be taken into consideration."

*The motion was adopted.*

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

## **Clause 2 Amendment of section 61 of Act 81 of 1971**

*Amendments made:*

Page 1, line 9, *for "2011", substitute "2012"* (3)

Page 2, line 4, *for "2011", substitute "2012"* (4)

Page 2, line 8, *for "2011", substitute "2012"* (5)

Page 2, line 13, *for "2011", substitute "2012"* (6)

(Shri Mullappally Ramachandran)

...(Interruptions)

MADAM SPEAKER: The question is:

"That clause 2, as amended, stand part of the Bill."

*The motion was adopted.*

*Clause 2, as amended, was added to the Bill.*

...(Interruptions)

## **Clause 1 Short Title and commencement**

*Amendment made:*

Page 1, line 3, for "2011", substitute "2012" (2)

(Shri Mullappally Ramachandran)

MADAM SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

*The motion was adopted.*

*Clause 1, as amended, was added to the Bill.*

*...(Interruptions)*

### **Enacting Formula**

*Amendment made:*

Page 1, line 1, for "Sixty-second", substitute "Sixty-third" (1)

(Shri Mullappally Ramachandran)

MADAM SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

*The motion was adopted.*

*The Enacting Formula, as amended, was added to the Bill.*

*The Long Title was added to the Bill.*

*...(Interruptions)*[\[r1\]](#)

SHRI MULLAPPALLY RAMACHANDRAN: Madam, I beg to move:

"That the Bill, as amended, be passed."

MADAM SPEAKER: The question is:

"That the Bill, as amended, be passed."

*The motion was adopted.*

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